

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 488 of 1998.

Friday this the 27th day of March, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

H. Rajesh,  
S/o Hariharadasan,  
Pulavathill House,  
Thaikavu Road, Kochi-28. .. Applicant  
(By Advocate Shri Cyriac Kurian)

Vs.

The Assistant Superintendent of  
Post Offices, Ernakulam Postal  
Sub Division, Edappally, Kochi-24. .. Respondent  
(By Advocate Shri TPM Ibrahim Khan, SCGSC(rep))

The application having been heard on 27th March, 1998,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The Applicant who is an aspirant for selection and  
and appointment to the post of a regular Extra Departmental  
Delivery Agent, Kusumagiri Branch Post Office, apprehends  
that his name may not be considered by the respondent for  
the reason that his name has not been sponsored by the  
Employment Exchange. Hence, he has filed this application  
for a direction to the respondent to consider his candidature  
for selection for regular appointment to the post of Extra  
Departmental Delivery Agent at Kusumagiri Branch Post Office,  
alongwith the candidates sponsored by the Employment Exchange.

He has made a representation, Annexure A-1 dated 21.3.98.

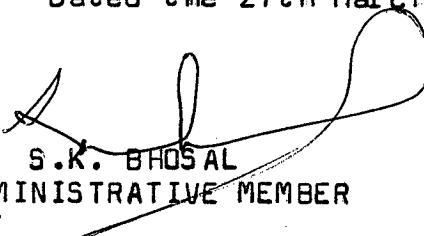
2. When the application came up for hearing, learned counsel  
appearing for respondent states that in view of the ruling of  
the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam,  
Krishna District, Andhra Pradesh Vs. K.B.N. Visweshwara Rao  
(1996) 6 SCC 216, the respondents would consider the

candidature of applicant also for selection and appointment to the post of Extra Departmental Delivery Agent, Kusumagiri Branch Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondent to consider the candidature of the applicant as valid for selection and appointment and to consider him in the interview scheduled to be held on 28.3.98, to the post of Extra Departmental Delivery Agent, Kusumagiri Branch Post Office, though his name may not be sponsored by the Employment Exchange.

4. Learned counsel for respondent undertakes to intimate the department of this order forthwith. No costs.

Dated the 27th March 1998.

  
S.K. BHOSAL  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A1: Representation dated 21.3.1998 of  
the applicant to the respondent.

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